

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 13(ND)/2010

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.10.2018**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s. TI
Steels Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

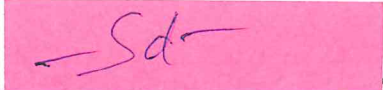
For the Respondent: Mr. Gurcharan Singh, Advocate

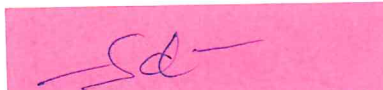
ORDER

Ld. Counsel for the Respondent prays for an adjournment on the grounds of seeking instructions for withdrawal. To come up on 15th November, 2018.

None for the Petitioner.

Be listed along with CP 44(ND)2009 on 15th November, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)